

have given them a promise to make good the loss?

**Dr. P. S. Deshmukh:** No, not beyond Rs. 5 lakhs.

**Shri K. S. Ramaswamy:** May I know whether Government will consider the possibility of having this fair at a more centrally situated place like Hyderabad, so that poor farmers from all parts of the country can come and see it?

**Dr. P. S. Deshmukh:** That would be rather a risky thing. We have got certain facilities in Delhi which cannot be made available everywhere, and we try to take advantage of them and the grounds etc.

**Vamsadhara Project**

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\*2003. { **Shri Tangamani:**  
**Shri Satyanarayana:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstrred Question No 283 on the 16th February, 1959 and state:

(a) whether the report of investigations relating to the Vamsadhara project has since been received by the Government of India; and

(b) if so, what are the results of the investigations?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir. The field unit has completed the investigations but it will take some time for the Central Water and Power Commission to finalise the report on the investigations.

(b) The results of the investigations will be known only after the report is finalised.

**Shri Tangamani:** May I know whether these investigations have revealed the suitability of the Gudari site for the construction of the dam for the Vamsadhara project?

**Shri Hathi:** The investigation is not with regard to the Gotta site. It is

with regard to the other alternative site, namely the Gudari region.

**Shri Tangamani:** May I know when the project report will be prepared by the Central Water Power Commission in conjunction with the Andhra Pradesh Government?

**Shri Hathi:** The field investigations have been completed. It will take about six months or so to complete the project report.

**Shri Tangamani:** On the previous occasion we were told that it was not possible to say whether this work will start in 1959-60. May we know whether this work will start at least in 1960?

**Shri Hathi:** After the project report is ready, it will have to be sent to the Orissa Government, because originally also, there was a difference between the Orissa Government and the Andhra Pradesh Government. Then, the Orissa Government were persuaded to agree to this idea, but they have said that before a final decision is taken they would like to see the project report.

**Shri Rami Reddy:** Is it not a fact that the Planning Commission have advised the Chief Ministers of the Orissa and the Andhra Pradesh States to meet and settle this matter? I read so in the papeprs,

**Shri Hathi:** That is true. In fact, first, the Orissa Government objected. They did not want any site here to be taken for the project, because rich lands were being submerged, and the number of people that were to be displaced also was large. But, subsequently, they have now agreed, and the Orissa Government have withdrawn that objection. The only thing is that they would like to see the project report before a final decision is taken.

**Shri Panigrahi:** May I know whether this project will be a joint venture of the Governments of Andhra Pradesh and Orissa or it will

be entirely financed by the Government of India?

**Shri Hathi:** That will depend, after the project report is ready

#### Water-Logging due to Railway Lines

\*2004. **Shri Ajit Singh Sarhadi:** Will the Minister of Railways be pleased to state—

(a) whether it is a fact that there have been complaints from Punjab that there has been water-logging and floods at places due to railway lines which provide no outlet for water;

(b) if so, the number of such complaints; and

(c) what steps are being taken to provide the openings in such railway lines?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Yes Sir. Seven complaints have so far been received.

(c) The Railways are taking suitable action in consultation with the State Government to provide additional waterways or extend existing ones as and where necessary

On the Northern Railway 26 additional waterways have been provided across the Railway line and four existing ones have been extended since 1955

A Committee has also been formed under the chairmanship of the Minister of Irrigation and Power to consider the problems arising out of the extraordinary flooding of the Gurgaon and Mathura Districts during the 1958 monsoons. The Committee is yet to finalise its proposals to prevent such flooding.

**Shri Ajit Singh Sarhadi:** May I know whether Government will consider the question of paying compensation to those who have suffered because of the lack of waterways on the railway lines?

**Shri S. V. Ramaswamy:** Government are not liable.

**Shri Ajit Singh Sarhadi:** The damage is due to lack of waterways on the railway lines

**Mr. Speaker:** If water stagnates, Government are not liable.

**Shri P. C. Bose:** May I know whether similar water-logging conditions exist all along the railway lines....

**Shri Ajit Singh Sarhadi:** It is due to lack of waterways.

**Mr. Speaker:** He has said that Government are not liable.

**Shri P. C. Bose:** . . in UP, Bihar and West Bengal?

**Shri S. V. Ramaswamy:** There may be cases. A separate question might be tabled. I cannot answer that off-hand

**Shri Ajit Singh Sarhadi:** May I know whether any target date has been fixed by which these constructions would be completed?

**Shri S. V. Ramaswamy:** As I said, a committee has been set up; the report has not yet been finalised

**Shri Braj Raj Singh:** May I know whether the committee has been advised to submit its report before the next monsoon sets in?

**Shri S. V. Ramaswamy:** No such directive has been given, but I take it that they will expedite it and submit it as quickly as possible

**Shri Ram Krishan Gupta:** May I know whether any assessment has been made regarding the water-logged areas due to railway lines.....

**Mr. Speaker:** In the whole of India?

**Shri Ram Krishan Gupta:** No; in the Punjab. The question relates to Punjab.

**Shri S. V. Ramaswamy:** The committee is going into that question.